

**Before The National Green Tribunal, Principal Bench; New Delhi in the matter of cases O.A. No. 164/2018**  
**Information for the Oversight Committee constituted by Hon'ble NGT vide its order dated 14-07-2020 on OA 164 of**  
**2018 Ashwani Kumar Dubey vs. Union of India**

S N o.	Final Recommendations in the report of February 2018 of Core Committee submitted before Hon'ble NGT on 03-04-2018 and cited by Hon'ble NGT in its order dated 14-07-2020	Action to be taken Through Agency Concerning	Current Status of action as on 31-10-2020 for Singrauli MP from Jaypee Nigrie Super Thermal Power Plant
1	2	3	4
1.	<p><u>(i)Thermal Power Plants:</u></p> <p>a) All the AWRS and ESPs installed by the Thermal Power Plants should be made functional on continuous basis. The Stacks of the power plants and ambient air monitoring stations need to be linked with CPCB/SPCB server.</p> <p>b) Necessary renovation of the ash dykes needs to be carried out in order to prevent ash slurry going to Rihand reservoir.</p>	<p>TPPs</p> <p>TPPs</p>	<p>100% AWRS in Jaypee Nigrie Super Thermal Power Plant is Functional on continuous basis and ESPs installed by the Jaypee Nigrie Super Thermal Power Plant are functional on continuous basis. The CEMS installed at stack, CAAQMS Stations are linked with CPCB &amp; SPCB server.</p> <p>Not Applicable to JNSTPP, Nigrie.</p> <p>Rihand Reservoir is situated at more than 135 KM road distance from Jaypee Nigrie Super Thermal Power Plant. Details of ash dykes are as below.</p> <p>The Ash Dyke has been constructed with upstream &amp; downstream slopes (1V:2H). Ash Dyke has been constructed with HDPE lining on inner side and over that PCC (75mm) layer has been provided to</p>

		<p>protect it and eliminates any possibility of breach of embankment.</p> <p>Ash Pond is built over an area of 21.2 Ha and is consisting of two ponds &amp; equipped with 100% Ash Water Recirculation facility to prevent any ash mixed water discharge to outside.</p> <p>The Ash Dyke is situated within intact boundary wall of Power Plant.</p>
<p>c) District Administration/State Government is required to declare the area as a utilization zone where fly ash/bottom ash derived bricks/blocks are made mandatory to be used in the buildings and other construction activities. It is gathered that there are few brick making units which are mixing soil with fly ash to make bricks. It shall be ensured that at least 25% of fly ash shall be mixed in making clay bricks within 100 km radius of thermal power plants, otherwise it will be in contravention to the Fly ash Notification 2009 issued by the MoEF&amp;CC, New Delhi. The making of bricks from soil or mixed soil is to be banned forthwith.</p>	District Administration	Not Applicable to JNSTPP, Nigrie.
<p>d) All Thermal Power Plants in Sonebhadra and Singrauli Districts must be supplied with coal containing ash less than 34% on quarterly average basis as stipulated vide Notification No. GSR 02 ( E) dated January 02,</p>	NCL / NTPC	Not Applicable to JNSTPP, Nigrie.

2014.		
e) Shaktinagar Super Thermal Power Plant of NTPC Ltd. must repair their damaged pipeline and stop discharge of sewage into Ballia Nallah with immediate effect.	Not Applicable to MP	Not Applicable to JNSTPP, Nigrie.
<p>f) Transportation of coal in open trucks is continued unabated thereby defying the very purpose of installation of the Pipe Conveyor System. Further, the residents in the concerned area complained about severe noise pollution caused by the prevailing coal transportation system. Necessary compliance should be carried out to reduce the noise pollution to the level required by the concerned SPCB with immediate effect. In case of dire necessity of transportation of fly ash and bottom ash, CPCB Guidelines for Loading/Unloading and Transportation of Flyash (December 2013), made for this purpose should be strictly followed. CCTV cameras are to be installed at strategic locations to monitor such transports by the concerned SPCBs.</p> <p>NCL, Gorbi Block B mine shall complete its railway track at the earliest and stop road transportation of coal up to Morba Railway siding. Similarly, Jayant mine shall either transport coal up to Morba railway siding by</p>	NCL	Not Applicable to JNSTPP, Nigrie.

	conveyor system or make arrangements to load the entire coal in railway wagons from the mine itself and stop road transportation of coal.		
2.	(ii) Aluminum Smelter: M/s Hindalco Industries, Renukoot	Not Applicable to MP	Not Applicable to JNSTPP, Nigrie.
3.	(iii) M/s Aditya Birla Chemicals, Renukoot	Not Applicable to MP	Not Applicable to JNSTPP, Nigrie.
4.	(iv) M/s Northern Coalfields Limited (NCL): a) As per the provisions of the Notification of 2009, 25% percent of flyash should, along with Over Burden (OB) generated in the mines of NCL, be used for back filling the abandoned mine. NCL must sign an MOU with NTPC and make available the abandoned Gorbi Mine for this purpose without further delay. NCL is required to obtain the necessary permission from the concerned DGMS in this regard. Further, the external dump and exhausted pits should be scientifically reclaimed using suitable biological and engineering measures. Since human habitation has been seen to exist in the close proximity of the OB dump, NCL must take all possible initiatives for slope stabilization thereby preventing any possibility of accidents of sliding OB causing damage to property and life.	NCL/NTPC	Not Applicable to JNSTPP, Nigrie.
	b)The norm of ash content equal to or below 34 percent is not strictly complied with by the NCL and ash content is going as high as 40	NCL/NTPC	Not Applicable to JNSTPP, Nigrie.

	percent and beyond .Coal beneficiation is ,therefore, be initiated to obtain coal having less than 34 % ash.		
	c) Also, the coal mines shall ensure that transportation of coal shall only be either by railway wagons or by the dedicated conveyor system. No transportation of coal shall be permitted by road to any of the industries in the Singrauli area, as recommended earlier also. The railway wagon loading area requires better material management as severe dust pollution is found in the area.	NCL/ Railways (WCR & ECR)	Not Applicable to JNSTPP, Nigrie.
5.	(V) Stone Crushers a) All stone crushers in Singrauli area have not taken adequate pollution control measures as the level of air pollution in the vicinity of stone crushers is high and causes a health hazards. Most of the crushers are located in habited area or very near to the roads/ highways. All such stone crushers which are not suitably located as well as which do not have adequate pollution control systems should be immediately closed. Relocation of stone crushers may also be explored.	MPPCB	Not Applicable to JNSTPP, Nigrie.
6.	(VI) Pollution Control Boards & MoEF&CC a) The regional carrying capacity of the entire Singrauli region is to be assessed before	MPPCB	Not Applicable to JNSTPP, Nigrie.

	allowing any expansion scheme with respect to the existing industries. This assessment is the prerequisite for such consideration in future.		
	b) The concerned SPCBs must ensure that all the major stacks from all the industries are being continuously monitored and these are linked with the CPCB/SPCB network. Effluent discharges from the industries are monitored once a month.	MPPCB	Not Applicable to JNSTPP, Nigrie.
	c) The existing network of monitoring system for AAQ monitoring in both the districts of UP & MP need to strengthened and expanded to get representative air quality status of Singrauli area. Industries in the area should install at least three continuous ambient air quality monitoring stations forthwith on "Polluter Pays Principle" at such locations as may be decided by CPCB in consultation with the respective SPCBs. The data generated should be transferred to SPCBs ,CPCB and MoEF & CC on continuing basis.	MPPCB	Not Applicable to JNSTPP, Nigrie.
	d) It is also essential that at least three continuous monitoring systems for mercury (Hg) monitoring in the ambient air should be installed (covering both the Districts of UP & MP) forthwith at suitable locations in the Singrauli area by the industries on "Polluter	MPPCB	Not Applicable to JNSTPP, Nigrie.

	Pays Principle". CPCB in consultation with the SPCBs shall guide the industries regarding the location of the monitoring stations. Besides mercury in and surface and ground water should also be monitored manually once in a three months.		
7.	(VII) District Administration of respective States a) The Awdi-Shaktinagar Marg and Singrauli-Awdi -Dibulgunj Marg are extensively used for heavy traffic and for clandestine coal transport leading to dust pollution. Further, the dense population which are residing along these roadsides are severely affected by dust pollution. As has been mentioned, coal transportation by open truck is to be banned forthwith .CCTV cameras are to be installed at strategic location to record any violation in this regard.	District Administration/NCL	Not Applicable to JNSTPP, Nigrie.
	b) To improve the prevailing situation, these roads are required to have 4/6 lanes and the pavements should be furnished with inter locking bricks of suitable quality to arrest air entrainment of dust.	District Administration/NCL	Not Applicable to JNSTPP, Nigrie.
	c) Since there is no strategy for disposal of the RO reject in an environmentally friendly manner, prevailing practice of dumping of RO reject shall affect nearby	District Administration / NCL / NTPC /MC Singrauli	Not Applicable to JNSTPP, Nigrie.

	<p>land as well as water resources with long term consequences leading to irreversible ecological damage. Therefore no further installation of RO plants in affected villages is recommended. Instead water supply should now be practiced using water tankers as an interim measure. Piped water supply from Rihand reservoir will be a long term solution for drinking water supply to fluoride and mercury affected villages.</p>		
	<p><b>d)</b> In the past Rihand reservoir was polluted by the major industries in the area such as thermal power plants, coal mines, M/s Aditya Birla Chemicals, Renukoot and M/s Hindalco Industries, Renukoot. Since this reservoir is the only drinking water source in the area, the reservoir needs restoration and protection. A comprehensive study needs to be undertaken to assess the reservoir's water and sediment quality and to delineate water and sediment remediation and restoration measures on Polluter Pays Principle. All the streams and nullahs joining the reservoir need to be intercepted and diverted to save the reservoir from further pollution. CSIR-NEERI, Nagpur and/or CSIR-IITR, Lucknow may be entrusted with this</p>	<p>District Administration</p>	<p>Not Applicable to JNSTPP, Nigrie.</p>

	<p>study for which both these organizations have the requisite expertise.</p>		
	<p>e) As the patients with clinical manifestations suggestive of fluorosis were also noted to have severe malnutrition, mineral and nutrient supplements for these areas should be ensured by the District Administration. Further, patients with clinical manifestations suggestive of fluorosis must be monitored for their health through a scientific plan of periodic checkup as recommended by KGMU, AIIMS, Bhopal and IMS, BHU. Dental as well as bone fluorosis can be improved, if detected in the early stage. It is also essential to establish a Standard Toxicological Testing and Analysis Laboratory in the region. The earlier recommendation of establishment of Training Centers to train Health care workers including Doctors in KGMU, Lucknow and AIIMS, Bhopal for identifying the sources of diseases due to fluoride/mercury emission/discharge and treating the affected patients must now be done at an early date.</p>	<p>District Administration / Health department</p>	<p>Not Applicable to JNSTPP, Nigrie.</p>
	<p>f) There is a number of health related issues like silicosis, fluorosis, and the impact of mercury on the people in the area, which need to be examined in detail. The District Administration is urgently required to</p>	<p>District Administration / Health department</p>	<p>Not Applicable to JNSTPP, Nigrie.</p>

	identify long-term project needs with proper funding and adequate manpower under “Polluter Pays Principle” for estimating the magnitude of health related problem with special reference to silicosis, fluorosis, and the impact of mercury on the people in the area.		
<b>RECOMMENDATIONS MADE BY OVERSIGHT COMMITTEE HEADED BY HON. JUSTICE RAJES KUMAR FROM TIME TO TIME</b>			
<b>S.No.</b>	<b>Issues, Findings &amp; Recommendations for MP</b>	<b>Concerning Agency</b>	<b>Current Status of Action as on 31-10-2020 taken in Singrauli (MP)</b>
1.	NCL shall provide the abandoned Gorbi Mines to NTPC for the disposal of fly ash (25-10-18)	NCL / NTPC	Not Applicable to JNSTPP, Nigrie.
2.	NCL Management shall complete the railway line from Block B Gorbi mine for the transportation of the coal by rail within 6 months (25-10-18)	NCL	Not Applicable to JNSTPP, Nigrie.
3.	Prohibition on the road transportation of coal from Jayant Mine to Morba Railway siding will be stopped in 2 and half year after the development of necessary infrastructure (25-10-18)	NCL	Not Applicable to JNSTPP, Nigrie.
4.	Installation of CAAQMS in all projects of NCL MP by December 2018 (25-10-18)	NCL	Not Applicable to JNSTPP, Nigrie.
5.	Installation of CCTV cameras at the exit point of projects to monitor coal mine and the transportation, and transportation to be taken in fully covered trucks (25-09-2018)	NCL	Not Applicable to JNSTPP, Nigrie.
6.	Despite the notification dated 25-01-2016 the power plants are not complying with the notification and not supplying fly ash without transportation charges to fly ash users within 100 km and on half sharing basis beyond 100 to 300	TPPs	Ash Utilization in 2018 - 19 was 88.62% & in 2019 - 20 was 109.57%.  Having long term MoU with End User( Cement Industry).

	km. (27-12-2018)		
7	Thermal powers are not complying with the Fly ash notification and not utilizing 100% of the fly ash generated by them (01-03-2019)	TPPs	Ash Utilization in 2018 - 19 was 88.62% & in 2019 - 20 was 109.57%.  Having long term MoU with End User (Cement Industry).
8	Coal Mines are not complying with the Fly ash notification and not utilizing 25% of the fly ash in the overburden (01-03-2019)	NCL	Not Applicable to JNSTPP, Nigrie.
9.	Installation of CAAQMS in TPPs and mercury monitoring (01-03-2019)	TPPs /NCL	CAAQMS, CEMS & EQMS have been Installed and Mercury Analyzers in CEMS have been installed in Jaypee Nigrie Super Thermal Power Plant.
10	Stoppage of coal transportation by Road by Essar Power and installation of conveyor belt (01-03-2019)	Essar Power (MP) Ltd.	Not Applicable to JNSTPP, Nigrie.
11	Submission of Affidavit by the industries in Singrauli MP that they are not discharging effluents or any other discharge in Rihand Reservoir. State PCB to make a survey of nullahs and submit report (01-03-2019)	All Industries / MPPCB	Jaypee Nigrie Super Thermal Power Plant (2 x 660 MW) is being operational under zero discharge condition. We have ETP & STP which are fully functional. We are not discharging any effluent neither in Rihand Reservoir nor in any other river.  An Affidavit also has been submitted to Regional Officer, MPPCB and Regional Director, CPCB in this regard on dated 25 <sup>th</sup> June 2019.  Receiving copy of submitted Affidavit is attached as <b>Annexure - I</b> here with for reference please.

12	DM Singrauli to furnish details of funds received in District Mineral funds in 16-17, 17-18 & 18-19 and amount spent for the benefit of industries, mines, power plants and habitants of the area. (01-03-2019)	District Administration	Not Applicable to JNSTPP, Nigrie.
13	Status of the commencement of Water Supply Scheme of the Municipal Corporation Singrauli (01-03-2019).	District Administration/ Nagar Nigam	Not Applicable to JNSTPP, Nigrie.
14	Installation of dust control arrangements at the railway sidings of Singrauli (01-03-2019).	East Central Railways / West Central Railways / NCL	Not Applicable to JNSTPP, Nigrie.
15	Installation of one additional CAAQMS by NTPC, Vindhyachal by 31-09-2019 (07-06-2019).	NTPC	Not Applicable to JNSTPP, Nigrie.
16.	Construction of the ash dykes of the TPPs should be strictly in a scientific manner in prescribed norms and in all respect technically sound leaving no scope for breaching. Let the TPPs review the status of the ash dykes and get them constructed in scientifically and technically sound manner and let all TPPs may file an affidavit for the same. (09-09-2019)	All TPPs	<p>Design of Ash Pond has been done by M/s Development Consultants Pvt. Ltd. (DCPL) a renowned designing agency. M/s DCPL drawing has been submitted to MPPCB vide letter no. JPVL/COORD/POLL/2013-14 dated January 21, 2014. The drawing No. is K6A24-DWG-C-595 Rev. 4.</p> <p>Ash pond has been constructed as per above approved drawing.</p> <p>The Ash Dyke has been constructed with upstream &amp; downstream slopes (1V:2H). Ash Dyke has been constructed with HDPE lining on inner side and over that PCC (75mm) layer has been provided to protect it and eliminates any possibility of breach of</p>

			<p>embankment.</p> <p>Ash Pond is built over an area of 21.2 ha and is consisting of two ponds &amp; equipped with 100% Ash Water Recirculation facility to prevent any ash mixed water discharge to outside.</p> <p>The Ash Dyke is situated within intact boundary wall of Power Plant.</p> <p>Structural Stability Study has been carried out by Competent Third Party Technical Agency.</p> <p>Fresh Affidavit on Ash Dykes with reply to each and every point of the agenda, Stability certificate of Ash Dykes from the third party technical agency &amp; Structural details of Ash Dyke - Drawing No. <b>K6A24-DWG-C-595 Rev. 4</b> has been submitted to Regional Officer, MPPCB, Director (Environment), M.P. Pollution Control Board, Bhopal and Regional Director, CPCB in this regard on dated 06<sup>th</sup> December 2019.</p> <p>Receiving copy of submitted Affidavit is attached as <b>Annexure - II</b> here with for reference please.</p>
--	--	--	---

17.	Transportation of coal should be done in trucks fully covered with iron sheets to reduce pollution(09-09-2019)	NCL	Not Applicable to JNSTPP, Nigrie.
21	<u>DIRECTION &amp; RECOMMENDATION DATED 22-10-2019</u> a) All the TPPs are directed to get their Fly ash Dykes inspected by technically expert third party agencies to certify that fly ash dykes are technically sound and structurally stable and file an affidavit in this regard along with certificates of the third party agencies.	All TPPs	Structural Stability Study has been carried out by Competent Third Party Technical Agency.  Fresh Affidavit on Ash Dykes with reply to each and every point of the agenda, Stability certificate of Ash Dykes from the third party technical agency & Structural details of Ash Dyke - Drawing No. <b>K6A24-DWG-C-595 Rev. 4</b> has been submitted to Regional Officer, MPPCB, Director (Environment), M.P. Pollution Control Board, Bhopal and Regional Director, CPCB in this regard on dated 06 <sup>th</sup> December 2019.  Receiving copy of submitted Affidavit is attached as <b>Annexure - II</b> here with for reference please.
	b) Efforts for 100% disposal of currently generated flyash and disposal of the stocked fly ash	All TPPs	Efforts have been made to utilize/dispatch 100% currently generated fly ash and disposal of stocked fly ash.
	c) All TPPs to approach the District Administration for allotment of abandoned mines	All TPPs	We have approached District Mines Department for allocation of Abandoned Mines in (Hardi, Paudi, Barsedi Stone Quarries) the vicinity of the Project on 15.11.2019.  Permission is awaited.

	<p>d) Why environmental compensation on a per day or month to month basis may not be imposed and recovered for continuous pollution of Air and Water as the generation of fly ash is continuous and causing pollution every day?</p>	<p>All TPPs</p>	<ol style="list-style-type: none"> <li>1. Super Critical Technology based plant which is having higher efficiency thereby consuming less coal for the same quantity electricity generated and produces proportionately less CO<sub>2</sub>, CO, NO<sub>x</sub>, SO<sub>2</sub> and other pollutants.</li> <li>2. ESP with 99.987 % efficiency has been installed and functional.</li> <li>3. Ash Utilization in 2018 - 19 was 88.62% &amp; in 2019 - 20 was 109.57%.</li> <li>4. 100 % Ash Water Recovery System is in operation on continuous basis.</li> <li>5. All the emission parameters are maintained within prescribed norms.</li> <li>6. State of the art PLC based fully automated RO based WWTP has been installed and operated on continuous basis and plant maintaining Zero Liquid Discharge.</li> <li>7. More than 35% of the plant area has been developed with Green Belt.</li> <li>8. 1000 KLD &amp; 100 KLD STPs installed and are functional on continuous basis in Township &amp; Plant area respectively.</li> <li>9. All roads in Plant &amp; Township area made pucca/ concreted.</li> <li>10. Hydro - Geological Study of the Core &amp; Buffer Zones is being carried out by the Approved agency annually. There is no deterioration in the Quantity &amp; Quality of the Ground Water in the study area.</li> </ol>
--	--	-----------------	--

	e) The concerned authorities are directed to initiate civil and criminal proceedings against TPPs who are causing air pollution and water pollution every day.	MPPCB	Not Applicable to JNSTPP, Nigrie.
22.	<u>DIRECTION &amp; RECOMMENDATION DATED 17-12-2019</u> a) The committee is of the view that to strengthen the ash dyke the plant should consider to develop RCC wall around the ash dyke, having a layer of PVC, tiles to ensure the stability of the dyke.	NTPC and other TPPs	The Ash Dyke is situated within intact boundary wall of Power Plant.  The Ash Dyke has been constructed with upstream & downstream slopes (1V:2H). Ash Dyke has been constructed with HDPE lining on inner side and over that PCC (75mm) layer has been provided to protect it and eliminates any possibility of breach of embankment.
	b) MPPCB to assess environmental compensation finally within one month.	MPPCB	Not Applicable to JNSTPP, Nigrie.
	c) All TPPs should explore the possibility of developing Ash Mound as developed by NTPC Dadri	All TPPs	At present not applicable.
	d) Loading of coal in half dala (half body) trucks will be stopped to avoid pilferage, spillage and overloading	NCL	Not Applicable to JNSTPP, Nigrie.
	e) Utilization of 25% of fly ash in the overburden of coal mines	NCL	Not Applicable to JNSTPP, Nigrie.
<b>DIRECTIONS ISSUED BY HON. NGT ON 12-02-2020 in OA 117 / 2014 Shantanu Sharma v. Union of India &amp; Ors.</b>			
<b>S.No.</b>	<b>Directions of Hon. NGT for MP</b>	<b>Concerning Agency</b>	<b>Current Status of Action as on 31-10-2020 taken in Singrauli (MP)</b>
1.	The TPPs may take prompt steps for scientific disposal of fly ash in accordance with the statutory notification issued by the MoEF & CC under the provisions of EP Act requiring 100%	All TPPs / NCL	Being Complied.

	utilization and disposal of fly ash.		
2.	For the non-compliant TPPs, environmental compensation needs to be determined w.e.f. the cut-off date of 31.12.2017 as stipulated in the Notification dated 27.01.2016. CPCB may accordingly compute and levy Environmental Compensation in accordance with the formula referred to above w.r.t. individual TPPs in accordance with law and submit compliance report to this Tribunal before the next date.	CPCB	Not Applicable to JNSTPP, Nigrie.
3.	CPCB Guidelines of May 2019 for Utilization/Disposal of Fly ash for Reclamation of Low Lying Areas and in Stowing/Back filling of Abandoned Mines/Quarries may be complied.	All TPPs / NCL	As per the MPPCB, H.O. Letter क्रमांक / 225 / तक-सीई -2/ PCB/ 2019 भोपाल दिनांक 27-01-2020 Permission has been granted for Utilization/Disposal of Fly ash for Reclamation of Low Lying Areas within the plant boundary.
4.	A Committee comprising of CPCB and IIT Roorkee may assess the environmental damage with regard to the breach sites at Vidhyanchal TPP an Essar TPP in Singrauli area and submit its recommendation within three months. CPCB shall be at liberty to engage any other technical expert for this purpose.	CPCB	Not Applicable to JNSTPP, Nigrie.
5.	The Committee comprising of Collector, CPCB and Member Secretary of MP State Pollution Control Board may assess the damage with	MPPCB / CPCB	Not Applicable to JNSTPP, Nigrie.

	regard to the breach sites at Vidhyanchal TPP and Essar TPP in Singrauli area to the crop and agricultural productivity and ensure effective restoration/ remediation of affective sites within three months.		
<b>DIRECTIONS ISSUED BY HON. NGT ON 14-07-2020 in OA 164 / 2018 Ashwani Kumar Dubey v. Union of India &amp; Ors.</b>			
<b>S.No.</b>	<b>Directions of Hon. NGT for MP</b>	<b>Concerning Agency</b>	<b>Current Status of Action as on 31-10-2020 taken in Singrauli (MP)</b>
1.	Fly ash disposal may be undertaken as per the directions in the order of this Tribunal dated 12.02.2020 referred to above.	All TPPs / NCL / Moher & Moher Amlohri Coal Mines / Amilia North Coal Mines	Being Complied.  During the FY 2019 - 2020 we have Utilized 109.57% of Ash Generated.
2.	Fly ash disposal in mounds and backfilling of ash in abandoned mines may be undertaken as per the CPCB guidelines If necessary, Indian Bureau of Mines, Dhanbad may also be consulted so that latest technology is utilized and all necessary safeguards are adopted.	All TPPs / NCL / Moher & Moher Amlohri Coal Mines / Amilia North Coal Mines	As per the MPPCB, H.O. Letter क्रमांक / 225 / तक-सीई -2/ PCB/ 2019 भोपाल दिनांक 27-01-2020 Permission has been granted for Utilization/Disposal of Fly ash for Reclamation of Low Lying Areas within the plant boundary.  Low Lying Area Filling done as per the Guidelines issued by CPCB in March 2019.
3.	The NTPC, Vidhyachal may deposit amount of Rs. 10 Crores as recommended by the Oversight Committee with the State PCB towards interim compensation, deducting the mount already deposited. The plant may also develop RCC wall around the plant in the matter recommended.	NTPC / Essar Power / Sasan Power	Not Applicable to JNSTPP, Nigrie.
4.	The liability for environmental compensation in	MPPCB / CPCB	Not Applicable to JNSTPP, Nigrie.

	respect of UPVUN, Anpara and NTPC Vidhyachal may be assessed by joint Committee of CPCB and the State PCB within two months. The nodal agency will be the State PCB for coordination and compliance.		
5.	The transportation measures may be adopted as per suggestions of the Committee and directions of the Hon'ble Supreme Court.	NCL	Not Applicable to JNSTPP, Nigrie.

Place: Nigrie

Date: 05-11-2020



(Signature)

Name: Vinod Sharma

Seal:

**Vinod Sharma**  
 Sr. President  
 Jaypee Nigrie Super Thermal Power Plant Nigrie  
 (A Unit of Jaiprakash Power Ventures Ltd.)  
 Singrauli 486889 (M.P.)

o/c

June 25<sup>th</sup>, 2019

To,  
The Regional Officer,  
M.P. Pollution Control Board,  
Bhakuar, Naugadh,  
Singrauli District (M.P.) - 486885.

Subject: Filing of Affidavit for not discharging Effluents or any other discharge in Rihand Reservoir or in any other River.

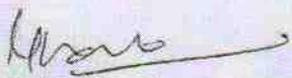
Reference: संदर्भ सं०: 112264/ओवरसाइट पत्र०/2019, दिनांक: 08/03/2019 of Honorable NGT Oversight Committee MOM.

Dear Sir,

This is in reference to MoM of Honorable NGT Oversight Committee संदर्भ सं०: 112264/ओवरसाइट पत्र०/2019, दिनांक: 08/03/2019 as directed vide point No. (5) Para 1, Please find enclosed here with an Affidavit for not discharging Effluents or any other discharge neighter in Rihand Reservoir nor in any other River by Jaypee Nigrie Super Thermal Power Plant, A Division of Jaiprakash Power Ventures Limited, Vil - Nigrie, Teh - Sarai, Dist - Singrauli (M.P.).

Thanking You,

Yours Sincerely,  
For Jaypee Nigrie Super Thermal Power Plant  
(A Division of Jaiprakash Power Ventures Limited)

  
(Yatindra Khare)  
Sr. General Manager (P & A)

Enclosure: 1. Affidavit for not discharging Effluents.

CC:  
1. The Regional Director,  
Regional Directorate,  
Central Pollution Control Board,  
PICUP Bhawan, Vibhuti Khand,  
Gomti Nagar, Lucknow - 226010

2. The Regional Officer,  
U.P. Pollution Control Board,  
H.N. 162, Uttar Mohal (Near Chandl House), 63 Basant Lok, Vasant Vihar, New Delhi - 110 057 (India)  
Robertsganj, Sonbhadra Office : Complex of Jaypee Nigrie Super Thermal Power Plant, Nigrie Tehsil Sarai, Distt. Singrauli 486669, (Madhya Pradesh)  
Ph. : +91 (11) 49828679, 49828642 Fax : +91 (11) 26145389  
Ph. : +91 (7801) 286021-39 Fax : +91 (7801) 286020  
Website: www.jppowerventures.com CIN : L40101MP1994PLC042920

June 25<sup>th</sup>, 2019

To,  
The Regional Officer,  
M.P. Pollution Control Board,  
Bhakuar, Naugadh,  
Singrauli District (M.P.) - 486885.

Subject: Filing of Affidavit for not discharging Effluents or any other discharge in Rihand Reservoir or in any other River.

Reference: संदर्भ सं०: 112264/ओवरसाइट पत्र०/2019, दिनांक: 08/03/2019 of Honorable NGT Oversight Committee MOM.

Dear Sir,

This is in reference to MoM of Honorable NGT Oversight Committee संदर्भ सं०: 112264/ओवरसाइट पत्र०/2019, दिनांक: 08/03/2019 as directed vide point No. (5) Para 1, Please find enclosed here with an Affidavit for not discharging Effluents or any other discharge neither in Rihand Reservoir nor in any other River by Jaypee Nigrie Super Thermal Power Plant, A Division of Jaiprakash Power Ventures Limited, Vil - Nigrie, Teh - Sarai, Dist - Singrauli (M.P.).

Thanking You,

Yours Sincerely,  
For Jaypee Nigrie Super Thermal Power Plant  
(A Division of Jaiprakash Power Ventures Limited)



(Yatindra Khare)  
Sr. General Manager (P & A)

Enclosure: 1. Affidavit for not discharging Effluents.

CC:  The Regional Director,  
Regional Directorate,  
Central Pollution Control Board,  
PICUP Bhawan, Vibhuti Khand,  
Gomti Nagar, Lucknow - 226010

2. The Regional Officer,  
U.P. Pollution Control Board, Jaypee Nigrie Super Thermal Power Plant, Village & P.O. Nigrie, Tehsil Sarai, Distt. Singrauli (M.P.)  
H.N. 162, Uttar Mohal (Near Chhandi House), 63 Basant Lok, Vasant Vihar, New Delhi - 110 057 (India)  
Robertsganj, Sonbhadra, Jharkhand - 831218.  
Ph. : +91 (11) 49828679, 49828642 Fax : +91 (11) 26145389  
Regd. Office : Complex of Jaypee Nigrie Super Thermal Power Plant, Nigrie  
Tehsil Sarai, Distt. Singrauli 486669, (Madhya Pradesh)  
Ph. : +91 (7801) 286021-39 Fax : +91 (7801) 286020  
Website: www.jppowerventures.com CIN : L40101MP1994PLC042920

R1593808405 IN IVR:8273593808405  
FL. KEMH H.D. (486001)  
Counter No:6, 25/06/2019, 14:56  
To: THE REGIONAL, GOMTI NAGAR  
PIN:226010, Gomti Nagar SD  
From: JAIPRAKASH, NIGRIE  
Wt:120gms  
Amt:47.00(Cash)  
<Track on www.indiapost.gov.in>



June 25th, 2019

To,  
The Regional Officer,  
M.P. Pollution Control Board,  
Bhakuar, Naugadh,  
Singrauli District (M.P.) - 486885.

Subject: Filing of Affidavit for not discharging Effluents or any other discharge in Rihand Reservoir or in any other River.

Reference: संदर्भ सं०: 112264/ओवरसाइट पत्र०/2019, दिनांक: 08/03/2019 of Honorable NGT Oversight Committee MOM.

Dear Sir,

This is in reference to MoM of Honorable NGT Oversight Committee संदर्भ सं०: 112264/ओवरसाइट पत्र०/2019, दिनांक: 08/03/2019 as directed vide point No. (5) Para 1, Please find enclosed here with an Affidavit for not discharging Effluents or any other discharge neighter in Rihand Reservoir nor in any other River by Jaypee Nigrie Super Thermal Power Plant, A Division of Jaiprakash Power Ventures Limited, Vil - Nigrie, Teh - Sarai, Dist - Singrauli (M.P.).

Thanking You,

Yours Sincerely,  
For Jaypee Nigrie Super Thermal Power Plant  
(A Division of Jaiprakash Power Ventures Limited)

  
(Yatindra Khare)  
Sr. General Manager (P & A)

PL REWA H.O (486001)  
Counter No: 26/06/2019, 14:56  
To: THE RO UP PCL, ROBERTSGANJ  
PIN: 231216, Robertsganj SO  
From: JAIPRAKASH, NIGRIE  
Wt: 120gms  
Amt: 47.00 (Cash)  
Track on [www.indiapost.gov.in](http://www.indiapost.gov.in)  
Call 1800 266 6868

Enclosure: 1. Affidavit for not discharging Effluents.

CC: 1. The Regional Director,  
Regional Directorate,  
Central Pollution Control Board,  
PICUP Bhawan, Vibhuti Khand,  
Gomti Nagar, Lucknow - 226010

2. The Regional Officer,  
U.P. Pollution Control Board, Jaypee Nigrie Super Thermal Power Plant, Village & P.O. Nigrie, Tehsil Sarai, Distt. Singrauli (M.P.)  
H.N. 162, Uttar Mohal (Near Chanda Hotel), 63 Basant Lok, Vasant Vihar, New Delhi - 110 057 (India)  
Robertsganj, Sonbhadra - 231216. Ph. : +91 (11) 49828679, 49828642 Fax : +91 (11) 26145389  
Regd. Office : Complex of Jaypee Nigrie Super Thermal Power Plant, Nigrie  
Tehsil Sarai, Distt. Singrauli 486669, (Madhya Pradesh)  
Ph. : +91 (7801) 286021-39 Fax : +91 (7801) 286020  
Website: [www.jppowerventures.com](http://www.jppowerventures.com) CIN : L40101MP1994PLC042920

Dec 06th, 2019

To,  
The Regional Director,  
Central Pollution Control Board,  
PICUP Bhawan, Ground Floor,  
Vibhuti Khand, Gomti Nagar,  
Lucknow-226010 (India)

**Subject:** Filing of Fresh Affidavit enclosing the stability certificate of Ash Dykes from the third party technical agency.

**Reference:** Original Application No. 164/2018 (Earlier O.A.No.276/2013) WITH Execution Application No. 22/2018 IN O. A. No. 276/2013 (With report dated 29.10.2019) & Date of hearing: 05.11.2019.

Dear Sir,

This is in Compliance to the above Order dated 05/11/2019 of Honorable NGT on the basis of recommendation of Oversight Committee meeting on October 29, 2019 at Circuit House, Prayagraj as directed in vide Point No. 7 to 9, Please find enclosed here with a Fresh Affidavit enclosing the stability certificate of Ash Dykes from the third party technical agency of Jaypee Nigrie Super Thermal Power Plant, A Division of Jaiprakash Power Ventures Limited, Village - Nigrie, Tehsil - Sarai, District - Singrauli (M.P.).

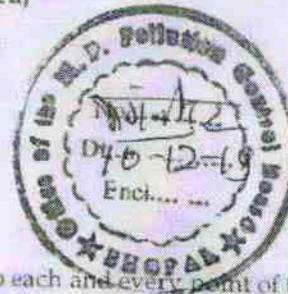
Thanking You,

Yours Sincerely,

For Jaypee Nigrie Super Thermal Power Plant  
(A Division of Jaiprakash Power Ventures Limited)

*Yatindra Khare*

(Yatindra Khare)  
Sr. General Manager



Enclosure:

1. Fresh Affidavit on Ash Dykes with reply to each and every point of the agenda.
2. Stability certificate of Ash Dykes from the third party technical agency.
3. Structural details of Ash Dyke - Drawing No. K6A24-DWG-C-595 Rev. 4.

CC → 1. The Director (Environment),  
M.P. Pollution Control Board, Bhopal.

2. The Regional Officer, MPPCB  
Singrauli District (M.P.) - 486885.

Site : Jaypee Nigrie Super Thermal Power Plant, Village & P.O. Nigrie, Tehsil Sarai, Distt. Singrauli (M.P.)  
Ph. : +91 (7801) 286021 - 39 Fax : +91 (7801) 286020 Email : jpthermal.sohi@jaindia.co.in  
Corp. Office : 'JA House', 63 Basant Lok, Vasant Vihar, New Delhi - 110 057 (India)  
Ph. : +91 (11) 49828679, 49828642 Fax : +91 (11) 26145389  
Regd. Office : Complex of Jaypee Nigrie Super Thermal Power Plant, Nigrie  
Tehsil Sarai, Distt. Singrauli 486669, (Madhya Pradesh)  
Ph. : +91 (7801) 286021-39 Fax : +91 (7801) 286020  
Website : www.jppowerventures.com CIN : L40101MP1994PLC042920



**Re: Fw: Regarding NGT OA no . 164/2018 meeting related 09-09-2019**

jnstpp.enviormentcell to: romppcb.sgrl

19-10-2019 16:09

Cc: hksharma-pcb, rskori-pcb, rosonbhadra, ms-mppcb, msmppcb

Bcc: y.khare, "yatindra khare"

Respected Sir,

With reference to the below trailing mail please find the Affidavit regarding Ash Dyke along with Speed Post Consignment Numbers below.

Regards

Kiran Kumar

Jaiprakash Power Ventures Ltd.

Nigrie, Singrauli, M.P.



Letter to Oversight Committee, NGT - MOM dtd 09th Sep 2019.pdf Affidavit regarding Ash Dyke.pdf



Acknowledgements (Speed Post).pdf

y.khare

For necessary compliance please. Regards,

16-10-2019 15:50:55

From: y.khare/JALCERT

To: nadim.ahmad/JALCERT@Jaypee, jnstpp.enviormentcell/JALCERT@Jaypee, kb1.gupta/JALCERT@Jaypee

Cc: rk.singh/JALCERT@Jaypee, vinod1.sharma/JALCERT@Jaypee, ld.jaisinghani/JALCERT@Jaypee, ak.srivastava/JALCERT@Jaypee

Date: 16-10-2019 15:50

Subject: Fw: Regarding NGT OA no. 164/2018 meeting related 09-09-2019

For necessary compliance please.

Regards,

**Yatindra Khare**

**Sr.General Manager**

**(Personnel & Administration)**

**JNSTPP, NIGRIE**

Pincode: 486669

Telephone : 07801-286021-36

Fax : 07801-286020

Web Site - [www.jalindia.com](http://www.jalindia.com) , [www.jppowerventures.com](http://www.jppowerventures.com)

— Forwarded by y.khare/JALCERT on 16-10-19 03:46 PM —

From: Regional office <romppcb.sgrl@gmail.com>

To: Munish Kumar Jain <mkjain@ntpc.co.in>, "Saran, Jay Shanker - EPMP HSE (HAZ)" <jay.saran@essar.com>, "gmenv.ncl" <gmenv.ncl@coalindia.in>, "Saran, Jay Shanker-EPMP HSE&F- Mahan" <Jay.Saran@essarpower.co.in>, yatindra khare <ykhare43@gmail.com>, CMDSecretariat Ncl <cmdsectncl@gmail.com>, Amitosh.Verma@relianceada.com, utpl sarkar <utpal.sarkar@adityabirla.com>, girija.panda@adityabirla.com, manojkumar.sharma@essar.com, rajeshmalik@ntpc.co.in,

"y.khare" <y.khare@jalindia.co.in>, GENERAL MANAGER <cgm.aml@gmail.com>, trimula\_industries@rediffmail.com, Jai Prakash Mishra <jparchana28@gmail.com>, dmfsingrauli@gmail.com

Date:

16-10-19 03:43 PM

Subject:

Regarding NGT OA no. 164/2018 meeting related 09-09-2019

---

Respected sir,

Please find the attachment regarding NGT OA no. 164/2018 related meeting on dated 09-09-2019

With regards

Regional Officer

MP PCB, Singrauli

Distt. Singrauli-486887

[attachment "NGT 164-2018 OS meeting 09-09-2019.pdf" deleted by jnstpp.enviormentcell/JALCERT] [attachment "Annexure MOM 09.09.2019.pdf" deleted by jnstpp.enviormentcell/JALCERT]

 E1998100288IN	REGIONAL - DRRAR COMTI MARR. LUKMAN	REGIONAL - DRRAR COMTI MARR. LUKMAN	REGIONAL - DRRAR COMTI MARR. LUKMAN
 E1998100291IN	REGIONAL - DRRAR COMTI MARR. LUKMAN	REGIONAL - DRRAR COMTI MARR. LUKMAN	REGIONAL - DRRAR COMTI MARR. LUKMAN
 E1998100305IN	REGIONAL - DRRAR COMTI MARR. LUKMAN	REGIONAL - DRRAR COMTI MARR. LUKMAN	REGIONAL - DRRAR COMTI MARR. LUKMAN

Signature of Dispatching Officer: DRB/DRB/DRB      Total: SOME BUAADRA  
 Signature of Sped. Assn. Collection Assistant: \_\_\_\_\_  
 Date: \_\_\_\_\_      Time: \_\_\_\_\_

OFFICE COPY